

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/30/2016  
NAME OF THE PETITIONER(S) : N.Kannan  
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others  
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) SANDEEP KUMAR  
Per CIBI VISWANU

Petitioner



**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents.  
Post the matter for making submissions by both the counsel on the next date of  
hearing. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc